

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 6(ND)16**  
**CA. NO. ^**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

**NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. &  
ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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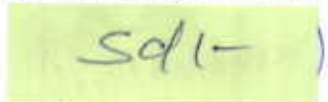
**ORDER**

Though the petitioner was granted time to file a rejoinder within three weeks, the same has been filed only today. Copy has been handed over in court to the Ld. Counsel for the respondents.

2. To come up on for final arguments on 05.09.2016.

  
**(Ina Malhotra)**

**Member (Judicial)**

  
**(R Varadharajan)**

**Member (Judicial)**